

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS  
CIVIL APPEAL NO(s). 322-323 OF 2009  
BEFORE THE REGISTRAR SUNIL THOMAS

K.M. GUPTA

Appellant (s)

VERSUS

PRAHLAD SINGH TOMER & ORS.

Respondent(s)

(With prayer for interim relief and office report )

Date: 05/05/2011 These Appeals were called on for hearing today.

For Appellant(s)

Dr. S.K. Verma,Adv.

For Respondent(s)

Mr. Prashant Kumar,Adv.

Mr. B.S. Banthia ,Adv

Mr. Anil K. Pandey,Adv.

UPON hearing counsel the Court made the following  
O R D E R

Both sides granted last opportunity for filing their  
respective statement of case.

List the matter on 18.7.2011.

(SUNIL THOMAS)  
Registrar